

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 201- IA/763(AHM) 2022
ITEM No 202- IA/711(AHM) 2021
ITEM No 203- IA/7(AHM) 2022
In
CP(IB) 342 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Steelco Gujarat Ltd

.....Applicant

.....Respondent

Order delivered on ..02/05/2023

Coram:

Deep Chandra Joshi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant / RP : Mr. Jaimin Dave, Adv. a/w. Ms. Hirva Dave, Adv.
: & Mr. Priyank Dave, Adv.
(IA 763 of 2022 & IA 41 of 2023)
: Mr. Nipun Singhvi, Adv. a/w. Mr. Vishal Dave Adv.
: Mr. Kunal Vaishnav, Adv.

For the Respondent No. 5 : Mr. Virender Ganda, Sr. Adv. Ms. Akanksha Mathur, Adv.
: Mr. Vikas Mishra, Adv. Mr. Kartik Nagarkatti, Adv.
: Mr. Varun Ahuja, Adv.

For the Respondent / RP : Mr. Jaimin Dave, Adv. a/w. Ms. Hirva Dave, Adv.
In IA 711 of 2021, IA 341 of 2023

For the Omkara Assets
Reconstruction Pvt. Ltd. : Mr. Tanuj Sud, Adv. Mr. Ajay Kumar, Adv.
: & Ms. Stuti Vatsa, Adv.

ORDER

List for hearing on 09.05.2023.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

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DEEP CHANDRA JOSHI
MEMBER (JUDICIAL)